

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

B E F O R E T H E R E G I S T R A R M . P . B H A D R A N

T R A N S F E R P E T I T I O N (C I V I L .) N O (s) . 1168 OF 2008

TANU SHA R M A

Petitioner(s)

V E R S U S

H E M B I H A R I G A U R

Respondent(s)

(With appln(s) for stay and office report)

Date: 08/05 / 2 009 This Petition was called on for hearing today.

For Petitioner(s)

Ms.Anu Gupta,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Petitioner to furnish the complete address of the respondent
within three weeks to issue fresh notice.

List again on 27.7.2009.

(M.P.B H A D R A N)
Registrar

hj